State	Port	Project	Status
	Mumbai Port	Construction of 5th Oil Berth at Jawahar Dweep	The application from CRZ Clearance was made to Maharashtra Coastal Zone Development Authority (MCZMA) on 10.10.2015. Clearance obtained from State Government on 19.01.2016. Expert Committee of MoEF has cleared the project on 28.03.2016. Final letter is awaited.
		Setting up of floating storage re-gasification unit in Mumbai Harbour.	The application for CRZ clearance was made in December, 2016. Meeting of MCZMA is yet to be held.
Gujarat	Kandla Port	Developing Integrated Facilities within existing Kandla Port at Kandla	On the direction of MoEF&CC, KPT has uploaded revised Form I (7 projects) for TOR, on 21/4/2016.
		Setting up of Port Based Multi Product SEZ at Kandla and Tuna	ToR was granted by MoEF&CC on 17.02.2012.

Declaration of Kakinada-Puducherry as National Highways

941. SHRI N. GOKULAKRISHNAN: Will the Minister of SHIPPING be pleased to state:

- (a) when the Kakinada-Puducherry has been declared as National Waterways;
- (b) if so, what are the reasons for delay in implementing the above waterway in spite of completing other three of the five identified waterways; and
 - (c) by when it is likely to be completed and the present status of the project?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Kakinada-Puducherry canal, along with Godavari

and Krishna River in the States of Andhra Pradesh, Telangana, Tamil Nadu and Union Territory of Puducherry were declared as National Waterway-4 (NW-4) in the year 2008.

(b) and (c) As the development of NW-4 was not found feasible through the Public Private Partnership (PPP) mode, its development in a phased manner will now be undertaken mainly with Government, budgetary support and possible external funding.

To facilitate movement of commercially viable cargo vessel, a Memorandum of Understanding (MoU) has been entered into between Inland Waterways Authority of India (IWAI) and State Government of Andhra Pradesh for developing the NW-4 in Andhra Pradesh for providing viable and sustainable navigation system. Technical studies have been commissioned for project finalization. The development of Vijayawada Muktyala stretch in River Krishna has been taken up on priority for providing inland navigation connectivity for the new capital city being set up at Amravati.

Development of National Waterways with Central Road Fund

942. SHRI RANJIB BISWAL: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government is planning to develop national waterways with the Central Road Fund;
 - (b) if so, the details thereof;
- (c) the total amount proposed to be allocated for the purpose during the current financial year;
 - (d) whether Government has prioritised the waterways for development; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

- (b) and (c) To develop the National Waterways (NWs) through Central Road Fund (CRF), a proposal for amending the Central Road Fund Act, 2000 to earmark 5% of the CRF for development of National Waterways is under consideration and the requisite amount would be allocated after the proposal is approved.
- (d) and (e) In addition to the five NWs, the development of 106 new additional waterways under the National Waterways Act, 2016 will be taken up on priority based on their viability for development in the Detailed Project Reports available (DPRs) on